

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.1415  
TO BE ANSWERED ON 29.07.2015**

**Cases of Discrimination**

**1415. SHRI ASADUDDIN OWAISI:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether cases of rampant discrimination in providing housing and jobs by the firms and landlords to Muslims in the country have come to the light of the Government;
- (b) if so, whether this trend is mostly in Metros;
- (c) if so, the number of such cases received by the National Commission for Minorities (NCM);
- (d) the cases in which NCM sought reports from the States;
- (e) the reports submitted by States on such cases; and
- (f) whether any advisory is likely to be issued to States in consultation with the Home Ministry to stop this bias against Muslim community in the country?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (f) The National Commission for Minorities (NCM) has informed that it has taken cognizance in the recent past of the following cases reported in the media / or on the basis of the representations received:

- i) Refusal by a private company, Hare Krishna Exports Pvt Ltd, Mumbai to employ Shri Zeshan Ali Khan, on the ground that the firm hires only non-Muslim candidates. Report was sought by NCM from Government of Maharashtra in this regard. Government of Maharashtra has informed that a complaint has been registered against M/s Hare Krishna Export Pvt Ltd, Mumbai under IPC at Vinoba Bhave Police Station, Bandra Kurla. The investigation is in progress and a chargesheet will be filed by the police after obtaining legal advice. The State Government has also informed that as per media reports Sh. Zeshan Ali khan has found suitable employment elsewhere.
- ii) Denial of a flat in Mumbai to a woman Ms. Misbah Quadri on the ground that she belonged to Muslim community. Report has been sought by NCM from Government of Maharashtra vide letter dated 28.05.2015.
- iii) As per a media report dated 24.07.2015, a Muslim lady has complained that she was denied rental accommodation in Delhi on the ground of her being a Muslim. A report in this regard has been sought on 24.07.2015 itself from Chief Secretary, Delhi.

As regards recruitment of minorities in firms in private sector, it is stated that such data are not maintained.

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